

OFFICE OF THE DISTRICT JUDGE, ETAWAH

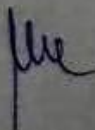
Order No. 118

Date : April 29, 2021

ORDER

In view of annual transfer of Judicial Officer to other district, suppressing all previous orders, the following arrangement is made for the in-charge presiding officers of the courts of this Judgeship :-

Sl. No.	Court's Name	Link officer, who will look after the Judicial and Administrative work of the court, mentioned in the column no. 2
1	2	3
1.	District & Sessions Judge	Addl. District & Sessions Judge Court No.-1
2.	Addl. District & Sessions Judge Court No.-1	Spl. Judge (SC/ST Act)
3.	Spl. Judge (SC/ST Act)	Spl. Judge (DAA Act)
4.	Spl. Judge (DAA Act)	Spl. Judge (EC Act)
5.	Spl. Judge (EC Act)	Addl. District & Sessions Judge Court No.-5
6.	Special Judge (POCSO Act)	Addl. District & Sessions Judge (for trying rape cases along with POCSO Act-2012)
7.	Addl. District & Sessions Judge (for trying rape cases along with POCSO Act-2012)	Special Judge (POCSO Act)
	(In the absence of the Presiding Officers of both the courts relating to POCSO Act, Addl. District & Sessions Judge, Court No.-1, will be the in-charge of the above both courts)	
8.	Addl. District & Sessions Judge Court No.-5	Addl. District & Sessions Judge Court No.-6
9.	Addl. District & Sessions Judge Court No.-6	Addl. District & Sessions Judge, Court No.-7
10.	Addl. District & Sessions Judge Court No.-7	Addl. District & Sessions Judge, Court No.-8
11.	Addl. District & Sessions Judge, Court No.-8	Addl. District & Sessions Judge Court No.-9
	The link officer of the cases relating to D.A.A. Act pending in the court of Addl. District & Sessions Judge, Court No.-8 will be Special Judge, (D.A.A. Act).	
12.	Addl. District & Sessions Judge Court No.-9	Addl. District & Sessions Judge Court No.-10
13.	Addl. District & Sessions Judge Court No.-10	A.D.J. / FTC Court No. -1
14.	A.D.J. / FTC Court No. -1	A.D.J. / FTC Court No. -2
15.	A.D.J. / FTC Court No. -2	Spl. Judge (SC/ST Act)



Sl. No.	Court's Name	Link officer, who will look after the Judicial and Administrative work of the court, mentioned in the column no. 2
1	2	3
1	Civil Judge (Sr. Div.)	Addl. Civil Judge (S.D.) Court No. 2
2	Addl. Civil Judge (S.D.) Court No. 2	Addl. Civil Judge (S.D.) Court No. 3
3	Addl. Civil Judge (S.D.) Court No. 3	Addl. Civil Judge (S.D.) Court No. 4
4	Addl. Civil Judge (S.D.) Court No. 4	Civil Judge (Sr. Div.)/F.T.C.
5	Civil Judge (Sr. Div.)/F.T.C.	Civil Judge (Sr. Div.)

Sl. No.	Court's Name	Link officer, who will look after the Civil work of the court, mentioned in the column no. 2
1	2	3
1	Civil Judge (J.D.)	Addl. Civil Judge (J.D.) Court No. 1
2	Addl. Civil Judge (J.D.) Court No. 1	Addl. Civil Judge (J.D.) Court No. 2
3	Addl. Civil Judge (J.D.) Court No. 2	Addl. Civil Judge (J.D.) Court No. 3
4	Addl. Civil Judge (J.D.) Court No. 3	Addl. Civil Judge (J.D.) Court No. 4
5	Addl. Civil Judge (J.D.) Court No. 4	Addl. Civil Judge (J.D.) Court No. 5
6	Addl. Civil Judge (J.D.) Court No. 5	Civil Judge (J.D.)/F.T.C.
7	Civil Judge (J.D.)/F.T.C.	Civil Judge (J.D.)
8	Civil Judge J.D.(FTC)/J.M. (Crime Against Women)	Chief Judicial Magistrate

Inform all concerned.

Mishra
District Judge 29-4-2021
Etawah